

5
O.A. 738/93

(A)

Serial
No. of
Order

Date of
Order

Order with Signature

11 29.11.94

Heard. Three months time granted
to respondents to implement the judgment
Thus Misc.application 738/93 is
accordingly disposed of.

M.A. 644/94 has
been filed for
modification of
order placed
in Flag-X.

MEMBER (ADMINISTRATIVE) For order.

tehi
2/11/94

Bench.

Adj. to 29.11.94.

tehi
28/11/94

Bench.